GOVERNMENT OF INDIA MINISTRY OF COOPERATION

RAJYA SABHA

UNSTARRED QUESTION NO. 3203

TO BE ANSWERED ON 29/03/2023

Schemes for Belagavi

3203. Shri Iranna Kakadi:

Will the Minister of **Cooperation** be pleased to State:

- (a) the details of schemes being implemented/funds utilized/work done in the field of Cooperation and the number of institutions registered by the Ministry in Karnataka, district wise;
- (b) whether any special schemes/project are being implemented in aspirational districts of Karnataka, if so, the details thereof;
- (c) whether any new scheme has been implemented/proposed in Belagavi Constituency of Karnataka in the field of Cooperation, if so, the details thereof; and
- (d) whether any separate scheme is proposed for the benefit of the rural areas, if so, the details thereof?

ANSWER

MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

- (a) to (d): In order to strengthen and promote cooperative system in various sectors across the country, including the State of Karnataka and for the benefit of rural areas, the Ministry of Cooperation since its formation in July, 2021 has taken various initiatives such as:
- 1. <u>Computerization of PACS</u>: Process to onboard 63,000 functional PACS on an ERP based common national software with an outlay of ₹2,516 Crore started.
- Model byelaws for PACS: Model byelaws prepared and circulated for their adoption as
 per the respective State Cooperatives Act to enable PACS to undertake more than 25
 business activities like dairy, fishery, setting up of godowns, LPG/ Petrol/ Green energy
 distribution agency, banking correspondents, CSC, etc.

- 3. <u>PACS as Common Service Centres (CSC)</u>: MoU signed between Ministry of Cooperation, Ministry of Electronics and Information Technology, NABARD and CSC SPV to facilitate functioning of PACS as CSCs to improve their viability, provide eservices at village level and generate employment.
- 4. <u>National Cooperative Database:</u> Preparation of an authentic and updated data repository of cooperatives in the country started to facilitate stakeholders in policy making and implementation.
- 5. <u>Establishment of Multi-Purpose PACS</u>, <u>Dairy and Fisheries Cooperative Societies in every Panchayat/Village</u>: A plan has been approved by the Government to set up 2 lakh new multi-purpose PACS, dairy and fisheries cooperatives covering every Panchayat/Village in the next five years by taking advantage of various existing schemes.
- 6. <u>National Cooperative Policy:</u> A National level committee comprising of experts and stakeholders drawn from all over the Country constituted to formulate the New Cooperation Policy to create an enabling ecosystem to realize the vision of 'Sahakar-se-Samriddhi'.
- 7. <u>Amendment of MSCS Act, 2002</u>: Bill introduced in the Parliament to amend the centrally administered MSCS Act, 2002 to incorporate provisions of 97th Constitutional Amendment, strengthen governance, enhance transparency, increase accountability and reform electoral process in the Multi State Cooperative Societies.
- 8. National Cooperative Development Corporation: New schemes for cooperatives launched by NCDC in various sectors such as 'Swayamshakti Sahkar' for SHG; 'Deerghavadhi Krishak Sahkar' for long term agricultural credit; 'Dairy Sahkar' for dairy and 'Neel Sahkar' for fisheries. Total financial assistance of Rs. 34,221 Crores disbursed in FY 2021-22.
- Member Lending Institutions in Credit Guarantee Fund Trust: Non-scheduled UCBs,
 StCBs and DCCBs notified as MLIs in CGTMSE Scheme to increase share of cooperatives in lending.
- 10. <u>Cooperatives as 'buyers' on GeM portal:</u> Cooperatives permitted to register as 'buyer' on GeM, enabling them to procure goods and services from nearly 40 lakh vendors to facilitate economical purchases and greater transparency.
- 11. <u>Reduction in surcharge on cooperative societies:</u> Surcharge reduced from 12 % to 7% for co-operative societies having income between Rs. 1 to 10 Cr.
- 12. <u>Reduction in Minimum Alternate Tax:</u> MAT reduced for cooperatives from 18.5% to 15%.

- 13. <u>Relief under Section 269ST of IT Act:</u> A clarification has been issued to remove difficulties in cash transactions by cooperatives under Section 269ST of IT Act.
- 14. <u>Lowering tax rate for new cooperatives:</u> Announcement made in the Union Budget 2023-24 to charge flat lower tax rate of 15%, compared with current rate of upto 30% plus surcharge, for new cooperatives commencing manufacturing activities till March 31, 2024.
- 15. <u>Increase in limit of deposits and loans in cash by PACS and PCARDBs:</u> Announcement made in the Union Budget 2023-24 to increase limit from Rs. 20,000 to Rs. 2 lakh per member for deposits and loans in cash by PACS and PCARDBs.
- 16. <u>Increase in limit for TDS:</u> Announcement made in the Union Budget 2023-24 to increase cash withdrawal limit for cooperatives from Rs. 1 Crore to Rs. 3 Crore, per annum, without being subjected to TDS.
- 17. <u>Relief to Sugar Cooperative Mills:</u> Sugar cooperative mills not to be subjected to additional income tax for paying higher sugarcane prices to farmers upto Fair and Remunerative or State Advised Price.
- 18. <u>Resolution of chronic pending issues of Sugar Cooperative Mills:</u> Announcement made in the Union Budget 2023-24 to allow sugar cooperatives to claim as expenditure their payments to sugarcane farmers for the period prior to assessment year 2016–17, giving a relief of nearly Rs. 10,000 crores.
- 19. New National Multi-State Cooperative Seed Society: New apex national multi-state cooperative seed society being established under the MSCS Act, 2002 as umbrella organization for quality seed cultivation, production and distribution under a single brand.
- 20. New National Multi-State Cooperative Organic Society: New apex national multi-state cooperative organic society being established under the MSCS Act, 2002 as umbrella organization to produce, distribute and market certified and authentic organic products.
- 21. New National Multi-State Cooperative Export Society: New apex national multi-state cooperative export society being established under the MSCS Act, 2002 as umbrella organization to give thrust to exports from cooperative sector.

Under Computerization of PACS Project an amount of Rs. 25.45 crore has been released to the State of Karnataka as first installment of central share for computerization of 5,491 PACS for all the districts of Karnataka, including Belagavi and aspirational districts. In addition to the above, cumulatively an amount of Rs. 3247.19 crores has been disbursed as loan and subsidy to the State of Karnataka by the National Cooperative Development Corporation (NCDC) as on 20.03.2023.

The Cooperative Societies with objects confined to more than one State are governed under the provisions of Multi-State Cooperative Societies Act (MSCS), 2002 and rules made there under. At present, there are 30 Multi State Cooperative Societies registered under MSCS Act, 2002 with their headquarter located in the State of Karnataka.

The schemes/projects being implemented by NABARD and NCDC in aspirational districts of Karnataka are enclosed as **Annexure-I**.

The details of programs being implemented in Belagavi district of Karnataka by NABARD and NCDC are enclosed as **Annexure-II**.

Annexure-I

The Schemes implemented by NABARD in aspirational districts of Karnataka are as follows:

S. No.	Name of the Intervention/	During 2022-23 As on 31 st December 2022	
	Programme		
		Yadgir	Raichur
1.	Financial and Digital Literacy Camps	174	232
2.	Micro Enterprise development program	1	1
3.	Project for Promotion of Joint Liability Groups (JLGs)	1	2

The details of current projects implemented by **National Cooperative Development**Corporation (NCDC) in Raichur District (aspirational district) of Karnataka are as under:-

(Amount in Rs. Lakh)

S. No.	Name of the Society/ Beneficiary	Name of Project	Scheme	Total Sanction (Loan & Subsidy)
1	The Raichur Agricultural Produce Marketing & Processing Cooperative Society Ltd.	additional automatic	Central Sector Scheme	76.1
			Corporation Sponsored Scheme	23.0
2	The Raichur Agricultural Produce Marketing & Processing Cooperative Society Ltd.	Working Capital	Corporation Sponsored Scheme	159.5
3	The Raichur Agricultural Produce Marketing & Processing Cooperative Society Ltd.	Construction of Godown	Central Sector Scheme- ISAM (AMI)	124.9
4	University of Agriculture Science, Campus, Raichur	PMMSY Grant for Blue Revolution	Central Sector Scheme- PMMSY	2.1
	385.6			

Following programs/projects are being implemented in Belagavi District by NABARD and NCDC:

- A total of 167 projects have been sanctioned by NABARD under Special Refinance Facility for transformation of PACS as Multi Service Cooperatives (MSC) in Belagavi DCCB.
- 2. NCDC has registered following Farmer Producer Organization (FPOs) in six blocks of Belagavi District:
 - a. Chikodi Block Basavajyoti FPO
 - b. Belagavi Block Belagavi Samagra Krushi Raitha Utpadakar Sahakar Sangh Niyamit
 - c. Gokak Block Shree Panduranga Co-operative FPO, Panjanatti
 - d. Hukkeri Block Aaravkiran FPO, Hulloli
 - e. Khanapur Block Shri Mahalaxmi FPO
 - f. Ramdurg Block Anjaneya Co-operative FPO, Bagojikoppa
- 3. A total of Rs. 19.98 lakhs has been provided by NCDC as financial assistance in Belagavi District to Shri Jijamata Mahila Audyogik Sahakari Sangh Niyami for Agroprocessing under Pradhan Mantri Formalisation of Micro Food Processing Enterprises Scheme (PMFME).